<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2016

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Changodar Chamber of Commerce & Industries Vs.			Appellant(s)	
Gujarat Electricity Regulatory (Commiss	ion & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kap Mr. Apoorva		à
Counsel for the Respondent(s)	:	Mr. Anand K Ms. Anushre Ms. Neha Ga	e Bar	dhan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.07.2017.</u>

(I.J.Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt